

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 255 of 2013

Dated: 16th December, 2015

**Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:-

**Delhi Transco Ltd. Appellant(s)
Versus
Delhi Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Ms. Swapna Seshadri

Counsel for the Respondent(s) : Mr. Pradeep Misra &
Mr. Suraj Singh for R-1
Mr. Alok Shankar for R-4 TPDDL

ORDER

Mr. Pradeep Misra, learned counsel for the respondent no.1/Delhi Commission and Mr. Alok Shankar, learned counsel for the TPDDL have been heard.

Ms. Swapna Seshadri has also been heard in rejoinder submissions.

Arguments concluded. Judgment is reserved.

**(T. Munikrishnaiah)
Technical Member
sh/rkt**

**(Justice Surendra Kumar)
Judicial Member**